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NOTIFICATION
(INCOME-TAX)

No. 6829 (F.No.197/107/24-IT(AI)): In exercise of the powers conferred by ~~sub~~ clause (v) of ~~clause~~ (23C) Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Arulmigu Hirudayakamalanatha Swami Temple, Valivalam" for the purpose of the said section for the assessment years 1984-85 to 1986-87.

(K.K. TRIPATHI)

DEPUTY SECRETARY TO THE GOVT. OF INDIA

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